

CITY CIVIL COURT, CALCUTTA

Notification Dated 29.08.2022

Ref :- Employment Notification No. CT.CVL.CRT. 1/2019 dated 09.07.2019

Candidates, out of 129 candidates, who remained absent for verification of documents and testimonials for the post of L.D.A. (Group-C) held on 08.08.2022, 11.08.2022, 12.08.2022, 22.08.2022 and 23.08.2022 and / or who had been present but failed to produce computer certificate or any testimonial in support of their Registration Form are hereby given a last opportunity by the District Recruitment Committee, City Civil Court, Calcutta in partial modification of earlier Notifications dated 20.07.2022 and 03.08.2022 and are directed to appear before the English Department, City Civil Court, Calcutta on 26.09.2022 or 27.09.2022 between 10:30 A.M. to 04.30 P.M. for the purpose of scrutiny and verification of their documents and testimonials for publication of result of Part-II examination. The said candidates are to bring all original documents and testimonials in support of their application form of Recruitment Examination and admit card of Part-I and Part-II examinations alongwith a set of self-attested photocopies of the same.

In case of failure on the part of any candidate to turn up for such scrutiny and verification alongwith such documents and testimonials on date fixed, his / her candidature no longer will be valid and the same shall stand cancelled and their result of Part-II examination will not be published.

Sd/-

Ajay Kumar Gupta
Chief Judge
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Chairman

District Recruitment Committee
City Civil Court, Calcutta